GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:3441 ANSWERED ON:10.08.2015 SPV for Green Field Steel Projects

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Will the Minister of STEEL be pleased to state:

- (a) the estimated target fixed by the Government for steel production by 2025 under the Make in India Programme;
- (b) whether the Government proposes to invite foreign steel companies to join the Special Purpose Vehicles (SPVs) being floated by the steel Public Sector Undertakings (PSUs) for setting up the green field steel projects in the country;
- (c) if so, the details and the objectives thereof along with the response of the foreign companies in this regard;
- (d) the details of the percentage share holdings between the steel PSUs and the foreign companies under the SPV; and
- (e) the other steps taken/being taken by the Government to boost the steel production to achieve the target fixed?

Answer

THE MINISTER OF STEEL AND MINES (SHRI NARENDRA SINGH TOMAR)

- (a) The Government has not fixed any target of steel production by 2025. Steel is a deregulated and market driven industry. Production of steel is based on the domestic demand and export potential.
- (b) No, Madam.
- (c)&(d): Does not arise.
- (e) The role of Ministry of Steel is facilitator in nature. The Government has taken the following measures to boost steel production in the country:-
- i) Basic Customs Duty on various categories of steel has been raised with effect from 16.06.2015.
- ii) Imposed export duty at the rate of 30% ad valorem on all varieties of the iron ore with effect from 30.12.2011 and 5% ad valorem on iron ore pellets with effect from 27.01.2014 besides levying export duty at the rate of 10% on iron ore containing less than 58% Fe content with effect from 30.04.2015.
- iii) Imposed anti-dumping duty on hot rolled flat stainless steel imports from China, Malaysia and South Korea on 05.06.2015.
- iv) Notified Coal Mines (Special Provisions) Amendment Act, 2015 on 30.03.2015 and auctioned Coal Mines to increase availability of coal to steel plants.
